

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1885
TO BE ANSWERED ON 05.05.2016

COMPENSATION UNDER MGNREGS

1885. SHRI ANURAG SINGH THAKUR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of total amount of unemployment allowance and delayed compensation provided to the beneficiaries so far under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), State/UT-wise;
- (b) the reasons for the pending allowances and the timeline set for resolving the issue;
- (c) the number and share of households and individuals whose Aadhaar cards are linked with their bank accounts for Direct Benefit Transfer (DBT), State/UT-wise; and
- (d) whether complaints have been received against any of the Programme Officer and District Programme Coordinators in the State of Himachal Pradesh, if so, the details thereof and the action taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)&(b): As per the Programme Management Information System (MIS), details of delayed compensation provided to MGNREGA workers during the Financial Year 2015-16 are given in **Annexure-I**. The details of unemployment allowance for the Financial Year 2015-16 has not been reported by the States/UTs till date. Cases of delayed payment in States/UTs have been reported in the Ministry due to following reasons: -

- Internet connectivity for maintaining the programme database (MGNREGA-soft)
- Implementation issues like delay in measurement, inadequate staff, poor spread of banking infrastructure, etc.

In order to ensure timely payment wages, Rules have been issued for timely payment of wages under which, it was suggested that clear accountability shall be fixed on the functionaries for timely performance of specific duties leading to payment of wages. All cases of delayed payment attract compensation @ 0.05% per day of delay, which is automatically calculated and paid by the State Government.

For ensuring timely payment of wages, the Central Government has also started **National Electronic Fund Management System (NeFMS)** in 11 States (Assam, Bihar, Haryana, Karnataka, Kerala Odisha Punjab, Rajasthan, Tripura, Uttar Pradesh and Uttrakhand) and launched Dashboard for tracking of pending Fund Transfer Orders, Public Fund Management System, Workers module, electronic Fund Management System, Direct Benefit Transfer etc.

(c): State/UT-wise details of number of MGNREGA workers whose Aadhaar cards are linked with their banks account for Direct Benefit Transfer is given in **Annexure-II**.

(d): No, Madam.

Annexure-I referred in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 1885 dated 05. 05.2016.

delayed compensation Paid		
No.	State	Delayed compensation Paid [In Rs.]
1	BIHAR	8292
2	HIMACHAL PRADESH	612
3	JHARKHAND	486984
4	KARNATAKA	6397
5	MADHYA PRADESH	102711
6	MAHARASHTRA	34828609
7	ODISHA	59490
8	RAJASTHAN	419403
	Total	35912498

Annexure-II referred in reply to part (c) of Lok Sabha Unstarred Question No. 1885 dated 05. 05.2016.

No.	State	Total Number of Workers Converted into Aadhaar Based Payment
1	ANDHRA PRADESH	4984907
2	BIHAR	11177
3	CHHATTISGARH	193656
4	GUJARAT	113188
5	HARYANA	373833
6	HIMACHAL PRADESH	643346
7	JHARKHAND	379346
8	KARNATAKA	1460562
9	KERALA	1357107
10	MADHYA PRADESH	989750
11	MAHARASHTRA	876071
12	ODISHA	338821
13	PUNJAB	559454
14	RAJASTHAN	1833986
15	SIKKIM	46643
16	TAMIL NADU	3763328
17	TELANGANA	3319232
18	TRIPURA	575391
19	UTTAR PRADESH	264786
20	UTTARAKHAND	1225
21	WEST BENGAL	2044253
22	PUDUCHERRY	41051
23	Total	24171113

Note: In AP/TS Aadhaar enabled Payment system (AEPS) is done.